

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1445
TO BE ANSWERED ON 24.11.2016**

PSDF

1445. SHRI K.C. VENUGOPAL:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Union Government proposes to provide subsidies for various power plants in the country from Power System Development Fund;**
- (b) if so, the details thereof;**
- (c) whether the Union Government proposes to take measures to provide electricity from those power plants at the variable cost of Rs. 3.87 by facilitating subsidy from PSDF;**
- (d) if so, the details thereof; and**
- (e) if not, the reasons therefor?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) & (b) : Government of India has sanctioned a scheme for importing spot Regasified Liquefied Natural Gas (RLNG) in 2015-16 and 2016-17 for the stranded gas based power plants as well as for plants receiving domestic gas upto the target Plant Load Factor (PLF) selected through a reverse e-bidding process. The scheme provides for financial support from PSDF (Power System Development Fund). The outlay for the support from PSDF has been fixed at Rs. 3500 crore and Rs. 4000 crore for FY 2015-16 and FY 2016-17 respectively. The scheme envisages sacrifices to be made collectively by all stakeholders, including the Central and State Governments by way of exemptions from applicable taxes and levies/duties on the incremental RLNG being imported for the purposes.

(c) : At present, there is no such proposal under consideration.

(d) & (e) : In view of (c) above, question doesn't arise.
